

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)  
LOK SABHA  
UNSTARRED QUESTION NO. 718  
TO BE ANSWERED ON 01.03.2016**

**National Sports Bill**

**718. SHRI R.P. MARUTHARAJAA:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government is planning to bring in a National Sports Bill which mandates all Olympic and Non-Olympic sports federations to come under the ambit of the RTI; and**
- (b) if so, the details thereof and if not, the reasons therefor?**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR  
YOUTH AFFAIRS & SPORTS  
(SHRI SARBANANDA SONOWAL)**

**(a) & (b): Madam, the Government has already notified the Indian Olympic Association of India and all National Sports Federations getting Government grant of Rs. 10.00 lakh or more as Public Authority under the RTI Act.**

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